

**Report on Agriculture Secretary's
Visit Abroad**

2006. SHRI KAMALA MISHRA MADUKAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government require a report from every Secretary visiting another country on return ; if so, how much maximum time is allowed after return ;

(b) the date in 1982 when a Secretary from Agriculture Ministry visited China, his particulars places visited datewise and date of return along with date when his report was submitted and its majors findings ;

(c) whether Government have taken any action for delay in submission of report by him ; if not, the reasons therefor and corrective measures proposed to avoid such delay ; and

(d) whether his report has been examined and timely action taken and if not, when and what action is proposed to be taken ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Yes, Sir. According to the existing procedure every officer deputed abroad on official visited is required to submit a report within one month on return from deputation.

(b) and (c) A 6- member multi-disciplinary delegation on agriculture comprising officers from three different Government Departments and the ICAR system was deputed to China for a period of 10 days exclusive of to and fro journey period, from 14th August, 1982. The delegation was led by the Director General, ICAR & Secretary, Department of agricultural Research & Education. The delegation visited Beijing, Zennghshon (Henam Province), Changsha (Hunan Province) and Gangshon (Gwendun Province). The delegation came back to India on August 27, 1982. Immediately after coming back to India, the Secretary (DARE) as the leader of the delegation, verbally reported the salient features of the visit to the Minister of Agriculture. This was followed up by collection of draft reports from each participating member in respect of his specialised area by the Coordinator designated by the leader for compilation of material and report writing It

took some time to collect and collate all the reports and contributions made by the individual members of the delegation. Teeg report has since been submitted to the Government already. The major findings reported by the delegation relate to :

- (i) Breeding and production technologies relating to Hybrid-rice;
- (ii) Recycling of farm and animal waste and Biogas technology
- (iii) Azolla culture and biological nitrogen fixation,
- (iv) Intensive crop production technologies and integrated crops-livestock-fish farming systems,
- (v) Inland aquaculture,
- (vi) Agro-forestry,
- (vii) Soil & Water management for irrigated agriculture, &
- (viii) Rice transplanter.

(d) Action on some of the items in the report has already been taken. Others are under examination and action would be taken as required.

**Disturbances During One-day Cricket
Test Match Between India and West
Indies in Shrinagar**

2007. (SHRI R.N. RAKESH) : Will the Minister of SPORTS be pleased to state :

(a) whether it is a fact that after the exhibition of some unpleasant incidents during the recent one-day Cricket Match between India and West Indies at Shrinagar Government have decided not to hold another international match in the State ; and

(b) if so, the reasons that have compelled the Government to take such a view ?

THE MINISTER OF PARLIAMENTARY AFFAIRS SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) No, Sir.

(b) Does not arise.

Defective Construction of DDA Houses

2008. SHRI ARUN KUMAR NEHRU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of D.D.A. built houses whose construction has been found defective since January 1983 ;

(b) the number of cases where such defects have been rectified to make them structurally safe and sound ; and

(c) action taken against those responsible for defective construction ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Re-Introduction of Price Tags System

2009. SHRI MADHAVRAO SCINDIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether in view of the unabated trend of rise in prices, Government propose to reintroduce the price tags system and other such regulations to curb price rise enforced during 1975-76 ; and

(b) if so, the steps taken by the Government in that direction so far ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b) The question of re-introduction of the scheme for displaying prices of essential commodities does not arise as all the State Governments/U.Ts. have already issued price/stock display orders under the Essential Commodities Act, 1955 and are duly enforcing them. Price display is also mandatory on packaged commodities under the Standards of Weights & Measures (Packaged Commodities) Rules, 1977.

Production And Demand of Coconut oil

1010. SHRI SKARIAH THOMAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state the total demand for coconut oil is edible oil and its production in the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : The specific demand for coconut oil is not readily

available. However, the total demand for all edible oils in the country is estimated to be around 42 to 42 lakh tonnes. The Production of coconut oil during the seed year 1981-82 was 1.70 lakh tonnes approximately.

Import of Fertilizers

2011. SHRI HARISH KUMAR GANGAWAR : Will the Minister of AGRICULTURE be pleased to state what is the quantum of the import of fertilizers and the foreign exchange India had to spent on this item during the last three years, year-wise ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : The total quantity of fertilizers imported and the C & F value thereof in terms of rupees (in crores) is given below :

Year	Quantity (in lakh tonnes of nutrients— 'N' + 'P' + 'K')	C & F Value (in crores of rupees)
1980-81	27.59	925.22
1981-82	20.41	716.62
1982-83	11.32	273.53
Total :	59.32	1915.37

आवश्यक वस्तुओं के मूल्य

2012. श्री छोटू भाई गामित :

श्री त्रिलोक चन्द :

क्या खाद्य और नागरिक पूर्ति मन्त्री यह बताने की कृपा करेंगे कि :

(क) आवश्यक वस्तुओं अर्थात् गेहूं, चावल चीनी, खाद्य तेलों, अनाजों, दालों, कपड़े आदि के मूल्यों में, जनवरी, 1983 से सितम्बर, 1983 तक, महीने-वार कितनी वृद्धि अथवा कमी हुई है ; और

(ख) आवश्यक वस्तुओं के मूल्यों में कमी करने के लिए सरकार द्वारा उठाए गए ठोस कदमों का ब्योरा क्या है ?

इलेक्ट्रानिकी विभाग में तथा खाद्य और नागरिक पूर्ति मंत्रालय में उपमन्त्री (डा०